

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 437
ANSWERED ON 25TH FEBRUARY, 2016

DIVERSION ON NATIONAL HIGHWAYS

437. DR. MANOJ RAJORIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that unauthorised diversions on National Highways are putting lives of passengers in danger;
- (b) if so, the details thereof and the action taken in this regard, NH-wise; and
- (c) the details of the accidents along with the loss of lives and goods in them on NHs during the last three years, State-wise including Rajasthan?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) Unauthorised constructions on National Highways including that of diversions are not allowed on National Highways. These Unauthorised constructions can be removed by authorities under relevant acts/rules. No record of diversions on National Highways and accidents along with loss of lives & goods in them are maintained.
